

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1998
TO BE ANSWERED ON 28.07.2016

ROLE OF PANCHAYATS IN SOCIO-ECONOMIC DEVELOPMENT

1998. DR. RAVINDRA BABU

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the role being played by Panchayats in rural governance and socio-economic development of the country;
- (b) whether the Government has reviewed / monitored their performance from time to time, if so, the details thereof; and
- (c) the steps taken to further improve their usefulness in rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) As envisaged under Article 243G of the Constitution, the Panchayats function as institutions of local self-governance and implement schemes for economic development and social justice in rural areas.

(b) & (c): The implementation of the provisions of Part IX of the Constitution is reviewed by the Ministry of Panchayati Raj (MoPR) from time to time through studies and discussions in review meetings with the States. The performance of the Panchayats depends on the extent of powers and resources devolved to them, which varies from State to State. The performance of Panchayats is monitored by the State Governments. MoPR supports States in building capacities of Panchayats for rural governance. It has also helped States in developing guidelines for participatory planning by Panchayats and preparation of gram panchayat development plans; bring in efficiency, transparency and accountability for achieving development objectives.
